

**F.No. J-11017/1/2018-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section**

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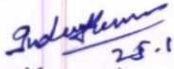
Shastri Bhawan, New Delhi,  
Dated 25<sup>th</sup> January, 2018

**ORDER**

The President is pleased to **extend** the terms of all the panel counsel for conducting Central Government litigation before the J&K High Court at Jammu & Srinagar Bench and Central Administrative Tribunal, Circuit Bench at Jammu as mentioned in this Department's earlier order No. 36(10)/2014-Judl. dated 15.01.2015 (by mistake written as 15<sup>th</sup> January, 2014), until further orders or till a new panel, in this regard, is finalized by this Department.

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Inder Kumar)  
Additional Secretary

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Tahir Majid Shamsi, Asstt. SGI, J&K High Court at Srinagar.
3. Ms. Sindhu Sharma, Asstt. SGI, J&K High Court at Jammu.
4. The Registrar, J&K High Court at Jammu & Srinagar Bench.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. One copy of this orders is uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'List of empanelled counsel', for the information of all concerned.
7. Guard File/Judicial Section with 5 spare copies.

  
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